NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P.No.155/2015

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th January 2018, 10.30 A.M.

Name of the Company		Sushil Kumar GaneriwalaVersus-Bengal Brahmaputra Procon Pvt. Ltd. & Ors		
Ur	der Section	397/398		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. CS SANJAY KUMAR GUPTA, PCS 7
2. CS ROHIT KESHRI, PCS 7 PEHINDHER
3. CS RAHUL PARASRAMPURIA, PCS

1. SWAPNA CHOUBEY, Adv. }
2. CS TANVEE, PCS { Respondents

ORDER

Ld. Counsel for the petitioner and the respondents is present.

List it on 16/01/2018.

Sd

(Jinan K.R.) Member (I) (V.P.Singh) Member (I)